

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/136(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SHIB SHANKAR RUNGTA VS NORTHBROOK JUTE COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] for the Operational Creditor
Mr. U. Agarwal, Adv.

Mr. Joy Saha, Sr. Adv.] for CD
Mr. S. Nag, Adv.
Mr. B. K. Dey, Adv.
Ms. A. Banerjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter for further hearing **on 07.08.2024.**
3. In the meantime, the parties may file convenience notes.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**